

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/359/ (IB)/2017  
NAME OF THE PETITIONER(S) : MAITRI ADVERTISING WORKS PVT LTD  
NAME OF THE RESPONDENT(S) : BORG ENERGY INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mithreyi Kasthurirangan  
Monica Chopda  
for K. Harishankar

Petitioner

mb

BORG ENERGY INDIA (P) Ltd

Respondent

rep by

S.V. Ravin Rathanan.  
B. Karthikeyan

B. Karthikeyan

**ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner sought time to get instructions from his client. In the meantime, Counsel for Petitioner is directed to propose the name of IRP by seeking consent, as prescribed. Put up on 07.08.2017 at 10.30 A.M.

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)